

CC No. 55/2019
DIRECTORATE OF ENFORCEMENT VS. JATINDER PAL SINGH

08.07.2020

Present : None

Matter has been taken up through video conferencing hosted by Ms. Pallavi, Reader of this Court in terms of orders of Hon'ble high Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of appearance and is listed for 15/07/2020.

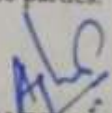
You are hereby requested to kindly make yourself available for video conferencing on the aforesaid date fixed. Time for Video Conferencing will be intimated prior to the date fixed for further proceedings.

In case of any eventuality Ld. Counsel(s) are requested to send their communications immediately (via email only) and in the eventuality of any inconvenience or query you may contact Ms. Pallavi reader of the court via (official email id : readerhcicourtroomno.504radc@gmail.com or on whatsapp as well as mobile no. 9210587637 telephonically or sms only) .

List the matter on date already fixed for 15.07.2020.

A copy of this order be sent along with the notices to the Ld. Counsel for the parties.




(ANURAG SAINI)
Special Judge (CBI)-II
Special Judge (S.A.C.)-II
08.07.2020
Rouse Avenue Court Complex
D.O.U. Marg, New Delhi